

MR. SPEAKER: I have been trying to see whether he comes to the House today. I did not see him yesterday or today.

SHRI PILOO MODY: We must arm you with powers to summon the Ministers.

(इश्वरदान)

अध्यक्ष महोदय : जो नीति मैंने नहीं माना है, उसके बारे में यहाँ नहीं बोल सकते। जिन को इजाजत दी है, वे भाइटम 5 के बाद बोलेंगे। (इश्वरदान)..... कैसा मजाक बना रखा है, यह पार्लियामेंट है या क्या है? (इश्वरदान)..... आप ने पार्लियामेंट को क्या समझ रखा है। क्या यह कोई देहात की सभा है—बैठिये।

13.15 hrs.

PAPERS LAID ON THE TABLE

REVIEW, ANNUAL REPORT & ACCOUNTS OF INDIAN PETROCHEMICAL CORPORATION FOR 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Indian Petrochemicals Corporation for the year 1971-72.
- (2) Annual Report of the Indian Petrochemicals Corporation Limited, for the year 1971-72 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4850/73].

13.15½ hrs.

PUBLIC ACCOUNTS COMMITTEE

EIGHTY-FIFTH AND EIGHTY-SIXTH REPORTS

SHRI SEZHAYAN (Kumbakonam): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Eighty-fifth Report on Report of the Comptroller and Auditor General of India for the year 1970-71—Union Government (Posts and Telegraphs).
- (2) Eighty-sixth Report on Audit Report (Civil), 1970 and Reports of the Comptroller and Auditor General of India for the years 1969-70 and 1970-71, Central Government (Civil) relating to Ministry of Education and Social Welfare.

(Interruptions)

MR. SPEAKER: Mr. Mohanty how can you get up abruptly without giving me notice? There is no notice from you I am calling the Members at item 5. Don't interrupt me, please. (Interruptions)

I am not allowing Shri Mohanty.

Shri Amrit Nahata. He is not here. Dr. Kailas.

COMMITTEE ON PUBLIC UNDERTAKINGS

REPORT, MINUTES AND THIRTY-SIXTH REPORT

DR. KAILAS (Bombay South): I beg to present the following Reports and Minutes of the Committee on Public Undertakings:—

- (1) (i) Twenty-eighth Report on Indian Airlines.
- (ii) Minutes of the sittings of the Committee relating to the above Report.

Undertakings Reports

Rule 377

- (2) Thirty-sixth Report regarding action taken by Government on the recommendations contained in their Sixteenth Report on Oil and Natural Gas Commission.

SHRI SURENDRA MOHANTY (Kendrapara): I want to say something.

श्री अटल बिहारी वाजपेयी (बालियार) : अध्यक्ष जी, इसमें श्रीमती छप गया है।

क्या आप का कार्यालय लिंग भी बदल सकता है।

अध्यक्ष महोदय यह गलत लिखा गया है, करिजेण्डम आ गया है।

अब इन को दुरुस्त कर दिया गया है।

श्री मधु लिमये (बांका) : अध्यक्ष महोदय, इस सदन की कार्यवाही के बारे में मैं आप से एक बात जानना चाहता हूँ। कल से मैं देख रहा हूँ कि यहाँ पर न प्रधान मंत्री मौजूद रहती हैं और न कैबिनेट के सदस्य मौजूद रहते हैं। यह सदन की गरिमा का सवाल है। एक दिन आप इस सदन को स्थगित कर, एडजर्न कर के घर चले जाएं। सदन की गरिमा की रक्षा करने का काम आप का है। प्रधान मंत्री सदन का अपमान कर रही हैं, इसलिए आप एक दिन सदन को बन्द रखिये.....

अध्यक्ष महोदय : मिनिस्टर भी मौजूद थे और प्रधान मंत्री भी मौजूद थीं।

श्री मधु लिमये : प्रश्नोत्तर काल में और "जोरो अवर" में उनकी सदन में उपस्थिति अन्यावश्यक है।

श्री बसंत साठे (अकोला) : गरिमा की चिंता करने वालों को इस भवन में गर्मा पंदा नहीं करनी चाहिए।

यदि इतनी चिन्ता करें तो बहुत मेहरबानी होगी।

MR. SPEAKER: If you want to say something I should receive some notice; in the morning, of the notices received, I picked up only two. Please do not get up abruptly. Shri Phool Chand Verma has got some trouble. I picked up his notice and that of Shri Shivnath Singh. I cannot promise. But, I shall see to it. Don't commit me.

13.20 hrs.

MATTERS UNDER RULE 377

(i) ALLEGED MISBEHAVIOUR BY POLICE OFFICIALS OF MADHYA PRADESH WITH A MEMBER

श्री फूलचन्द वर्मा (उज्जैन) : अध्यक्ष महोदय, मैंने विशेषाधिकार के... (अध्यक्षान)

श्री मधु लिमये (बांका) : जब संसद् चल रही है तो प्रधान मंत्री क्या कर रही हैं ?

अध्यक्ष महोदय : प्रधान मंत्री का हर वक्त यहाँ बैठे रहना जरूरी है क्या ? आज प्रधान मंत्री यहाँ सारे वक्त बैठी रही हैं लेकिन यह कोई जरूरी भी नहीं है कि जब उनका कोई बिजनेस न हो तो भी खाहमखाह बैठी रहें।

श्री फूलचन्द वर्मा : अध्यक्ष महोदय, मैंने विशेषाधिकार के उल्लंघन की सूचना आपको दी है। मैं अपने माधियों सहित दिनांक 13-4-73 को शान्ति पूर्वक प्रदर्शन करते हुए जिलाबन्दी तोड़ने हेतु गोपाल पुर-बोरदा बैरियर, जिला देवास, मध्य प्रदेश पर जा